

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**32. TCP 31(MB)2014**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Suraj T Nanda Vs. Allwyn Colours and  
Construction Pvt Ltd**  
**IN THE MATTER OF**  
**Suraj T Nanda**  
**V/s**  
**Allwyn Colours And Construction  
Pvt Ltd**

**Section: 425 Sec. 242(4), Sec. 97(1) of Companies Act, 2013  
& Rule 11 of NCLT**

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**ORDER**

Adv. Aman Kacheria a/w Adv. Sakshi Dube, Adv. Mahima Shah and Adv. Siddharth Shankar appeared for the Petitioner. Dr. S.K. Jain a/w Adv. Ricky Sampat appeared for the Respondent. At the request of the parties, list the matter on **10.06.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
29.04.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**